

स्थापित: Est. 1981

भारतीय उद्योग व्यापार मण्डल ©

(भारत भर की व्यापारिक एंव लघु औद्योगिक संस्थाओं का केन्द्रीय संगठन)

BHARTIYA UDYOG VYAPAR MANDAL ®

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Ref No. 19/20

Dated: 19th October 2020

Sr. Vice President Balkishan Aggarwal Mob.: 9311221206 Sr. Vice President Babulal Gupta Mob.: 9829062328 Sr. Vice President Prahlad Khandelwal Mob.:9437028150 Sr. Vice President T. Nazirudeen Mob.: 9847086345 Sr. Vice President T. Vellaiyan Mob.: 9444415484 Sr. Vice President Mohan Gurnani Mob.: 9820043079 Sr.Vice President TaraknathTrivedi Mob.: 9830077004

Sr.Vice President Ramesh Chand Garg Mob. 9416294160

Smt. Nirmala Sitharaman

Hon'ble Union Finance Minister North Block, Raisina Hills New Delhi- 110 001

> Subject: Extension of Due date of GST Annual Returns and Income Tax audits and compliance of Notices

Respected Madam,

With reference to above It is respectfully submitted that due to Covid-19 pandemic the dealers and tax payers are not in a position to consult, visit and meet their chartered Accountants, Tax Advocates and Tax consultants, hence it is not possible for them to comply the formalities of Tax Audits, GST Annual returns and reply the notices issued by the department. It is a risk of health now to comply these procedures which practically have no substantial revenue effects.

Respected Madam, previously also you were kind enough to extend these dates considering the current situation of Covid-19, but unfortunately the situation has not improved as yet, hence we all should be careful about the health of our clients and staff.

It is therefore requested to please extend all the above-mentioned dates to 31st. Dec 2020 and oblige. Necessary orders and notification pleased may be issued at the earliest.

Thanking you in anticipation.

AST.

Your faithfully

Vijay Prakash Jain Secretary General